

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 1532 of 2020**

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**CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK**  
(Through Video Conferencing)

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For the Petitioner : Mr. Indrajit Sinha, Advocate  
Mr. Kaushik Sarkhel, Advocate  
For the Respondents-CUJ : Mr. Manoj Tandon, Advocate  
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11/ 09.09.2021 As prayed, put up this case under the same heading on 16.09.2021.

**(Dr. S. N. Pathak, J.)**